

(J.H.C. Sch. 1-7)

From:

**Ram Sharma,**  
Registrar (Administration) I/c.,  
High Court of Jharkhand,  
Ranchi.  
To,

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/1/2018-19/Apptt.

Letter No. \_\_\_\_\_ /Apptt.

Dated: \_\_\_\_\_

1. Sri Julian Anand Toppo, Prob. Civil Judge (Jr. Div.), Bokaro,
2. Sri Tausif Meraz, Prob. Civil Judge (Jr. Div.), Chaibasa (West Singhbhum),
3. Sri Mukti Bhagat, Prob. Civil Judge (Jr. Div.), Chatra,
4. Sri Amit Gupta, Prob. Civil Judge (Jr. Div.), Daltonganj (Palamau),
5. Ms. Rashmi Agrawal, Prob. Civil Judge (Jr. Div.), Deoghar,
6. Ms. Pratima Oraon, Prob. Civil Judge (Jr. Div.), Dhanbad,
7. Sri Bijai Kumar Yadav, Prob. Civil Judge (Jr. Div.), Dumka,
8. Sri Hussamuddin Waris, Prob. Civil Judge (Jr. Div.), Garhwa,
9. Sri Amikar Parwar, Prob. Civil Judge (Jr. Div.), Giridih,
10. Sri Kishore Kumar, Prob. Civil Judge (Jr. Div.), Godda,
11. Sri Pranav Kumar, Prob. Civil Judge (Jr. Div.), Gumla,
12. Ms. Reema Kumari, Prob. Civil Judge (Jr. Div.), Hazaribagh,
13. Ms. Satyabhama Kumari, Addl. Civil Judge (Jr. Div.), Jamshedpur (East Singhbhum),
14. Ms. Sanjibita Guin, Addl. Civil Judge (Jr. Div.), Jamshedpur (East Singhbhum),
15. Ms. Supriya Rani Tigga, Prob. Civil Judge (Jr. Div.), Jamshedpur (East Singhbhum),
16. Ms. Kanchan Kumari, Prob. Civil Judge (Jr. Div.), Jamshedpur (East Singhbhum),
17. Sri Arvind Kumar, Prob. Civil Judge (Jr. Div.), Jamtara,
18. Sri Tushar Anand, Prob. Civil Judge (Jr. Div.), Khunti,
19. Ms. Lydia Francisca Kerketta, Prob. Civil Judge (Jr. Div.), Koderma,
20. Sri Mithilesh Kumar, Prob. Civil Judge (Jr. Div.), Latehar,
21. Sri Raj Kalyan, Prob. Civil Judge (Jr. Div.), Lohardaga,
22. Sri Nirmal Kumar Bharti, Prob. Civil Judge (Jr. Div.), Pakur,
23. Ms. Vidyawati Kumari, Prob. Civil Judge (Jr. Div.), Ramgarh,
24. Ms. Ankita Sharma, Prob. Civil Judge (Jr. Div.), Ranchi,
25. Sri Alok Singh, Prob. Civil Judge (Jr. Div.), Sahebganj,
26. Sri Sushil Kumar Pingua, Prob. Civil Judge (Jr. Div.), Seraikela &
27. Sri Manjeet Kumar Sahu, Prob. Civil Judge (Jr. Div.), Simdega.

Sub:- Nomination for attending two days (R-18) "Inter Disciplinary Course on Sentencing and Application" scheduled to be held on 23<sup>rd</sup> & 24<sup>th</sup> November, 2019 at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

I am directed to inform that the Court has been pleased to nominate you for attending two days (R-18) "Inter Disciplinary Course on Sentencing and Application" for Railway Magistrates & Civil Judge (Jr. Div.) scheduled to be held on 23<sup>rd</sup> & 24<sup>th</sup> November, 2019 at Judicial Academy Jharkhand, Ranchi.

Accordingly, you are accorded necessary permission for attending the aforesaid Course.

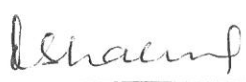
This is for your information and needful.

Yours faithfully,  
Sd/- **Ram Sharma**  
Registrar (Administration) I/c.

Memo No. 4295 /Apptt.

Dated, Ranchi, the 20.11.2019

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 2793/JAJ dated 13.11.2019 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

  
20.11.19  
Registrar (Administration) I/c.